

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1245.  
TO BE ANSWERED ON WEDNESDAY, THE 14<sup>TH</sup> DECEMBER, 2022.**

**NEW INDUSTRIAL POLICY FOR NORTH EAST**

**1245. SHRI PRADYUT BORDOLOI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the status of the release of the New Industrial Policy for the North East;
- (b) the details of the implementation of the North East Industrial Development Scheme 2017;
- (c) the details of the funds sanctioned, allocated and utilized under this scheme in Assam since its inception;
- (d) the details of the total number of industrial units set up since the inception of the scheme;
- (e) the details of the amount of investment generated in the private sector since the inception of the scheme; and
- (f) the details of the GST refunds given to the industries since the inception of the scheme and the details of the pending GST returns?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a): Sir, series of meeting have been held including with State Governments of the North Eastern Region. Further, the North East Industrial Development Scheme (NEIDS), 2017 has been evaluated by Development Monitoring and Evaluation Office (DMEO), NITI Aayog and the draft report has been shared by them with the Department.

**(b):** North East Industrial Development Scheme (NEIDS), 2017 was notified on 12.04.2018 for a period of five years (01.04.2017 to 31.03.2022) with an aim to boost industrialization (in both manufacturing and service sector) in the North Eastern States. The Empowered Committee grants the registration to the eligible industrial units. The registration module inviting applications from new industrial units is closed on 31.03.2022 and a total of 1211 applications were received on the NEIDS portal. As on 30.11.2022, 858 applications have been granted registration for availing the benefits under the scheme.

**(c):** An amount of Rs. 64.40 crore has been sanctioned and released to the State of Assam out of total Rs. 196 Crore allocated under NEIDS, 2017 so far.

**(d):** As on 30.11.2022, 858 industrial units have been granted registration to avail the benefits under the scheme. State-wise information is as under:

<b>STATE</b>	<b>NUMBER OF APPLICATIONS REGISTERED</b>
ARUNACHAL PRADESH	16
ASSAM	700
MANIPUR	08
MEGHALAYA	26
TRIPURA	61
SIKKIM	23
MIZORAM	20
NAGALAND	04
<b>TOTAL</b>	<b>858</b>

**(e):** Details of the proposed investment by applicant units as per NEIDS portal since inception of the scheme are as under:

<b>Proposed Investment</b>	<b>(amount in Rs. Crore)</b>
By 1211 number of applications filed on Portal	10209.27
By 858 number of units granted registration	6436.62

**(f):** No claims have been received from the concerned State Governments under GST component of the scheme so far. However, as on date, 28 claims under GST component have been received at the level of District Industries Centers of the concerned State Governments.

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